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CENTRAL ADMINISTRATIVE TRIBUNAL
PRINCIPAL BENCH
NEW DELHI

C.C.P. NO. 227/93 in
O.A. NO. 36/89

New Delhi this the 5th day of May, 1994

CORAM :

THE HON'BLE MR. JUSTICE V. S. MALIMATH, CHAIRMAN
THE HON'BLE MR. P. T. THIRUVENGADAM, MEMBER (A)

S/Shri

1. Harbans Lal Khurana S/O Ram Narain Khurana
2. P. S. Pali S/O H. N. Pali
3. U. D. Bajaj S/O Tagga Ram Bajaj
4. S. P. Khanna S/O Mool Raj Khanna
5. S. L. Gautam S/O Kishori Lal
6. Umesh Kumar S/O Har Prasad Garg
7. Surinder Kumar S/O H. L. Malhotra
8. Karan Singh S/O Kabool Singh
9. Smt. Prem Verma W/O H. C. Verma
10. Smt. Rani Bai Sehgal W/O K. K. Sudan

All the Applicants working as
Language Instructors in I.T.I.,
New Delhi. ...

Petitioners

None present for the Petitioners

Versus

1. Shri S. P. Sawhney,
Secretary, Ministry of
Labour, Govt. of India,
Shram Shakti Bhawan,
Rafi Marg,
New Delhi - 110001.
2. Shri R. K. Takkar,
Chief Secretary,
Delhi Administration,
5, Sham Nath Marg,
Delhi - 110054.

... Respondents

✓ By Advocate Ms. Veena Kalra for Shri D. N.
Goburdhan.

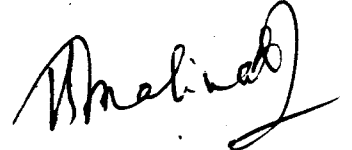
O R D E R (ORAL)

Shri Justice V. S. Malimath -

None appeared for the petitioners. The respondents have filed a reply stating that the judgment has been complied with. There is no reason to doubt the said statement. These proceedings are accordingly dropped.

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(P. T. Thiruvengadam)
Member (A)



(V. S. Malimath)
Chairman

/as/